

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s Surana Corporation Ltd**

PETITION NUMBER : **CP/550/IB/2018**

APPLICATION NUMBER : a) **IA(IBC)/279(CHE)/2023**
b) **IA(IBC)/278(CHE)/2023**
c) **IA(IBC)/105(CHE)/2023**
d) **IA(IBC)/330(CHE)/2024**
e) **IA(IBC)/328(CHE)/2024**
f) **IA(IBC)/329(CHE)/2024**

ORDER

208.a. IA(IBC)/279(CHE)/2023 IN CP/550/IB/2018

208.b. IA(IBC)/278(CHE)/2023 IN CP/550/IB/2018

208.c. IA(IBC)/105(CHE)/2023 IN CP/550/IB/2018

Ld. Counsel from the office of Ld. Counsel Mr. M.L. Ganesh for the Liquidator. Ld. Counsel Ms.Theyjusvini S for R3. Ld. Counsel Mr.Guruprasath for R1 and R10. None for R2.

In this case R1 and R10 has filed the reply. R3 has also filed the reply.

In this case other Respondents R4, R5, R6, R7, R8 and R9 have been set ex parte vide earlier order dated 02.01.2024. No rejoinder is being filed by the Applicant. Pleadings are complete.

List the applications for hearing on **31.05.2024**.

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208.d. IA(IBC)/330(CHE)/2024 IN CP/550/IB/2018

208.e. IA(IBC)/328(CHE)/2024 IN CP/550/IB/2018

208.f. IA(IBC)/329(CHE)/2024 IN CP/550/IB/2018

None for the Applicant. The Counsel for the Respondent stated that the above IA's have been filed as a reply to the IA(IBC)/279(CHE)2023, IA(IBC)/278(CHE)2023 and IA(IBC)/105(CHE)2023.

Since none appeared for the Applicant, the Applicant is given the final opportunity to appear on 31.05.2024 failing which the Applications will be dismissed.

List the applications for hearing on **31.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk